

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 63

Dated Guwahati, the 18th November, 2016.

In supersession of earlier Orders, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to deal with the Arbitration Matters including appointment of Arbitrators in the Permanent Benches of the Gauhati High Court:

SL NO.	PERMANENT BENCHES	NAMES OF THE HON'BLE JUDGES
1.	Kohima Bench	Hon'ble Mr. Justice L. S. Jamir
2.	Aizawl Bench	Hon'ble Mr. Justice Michael Zothankhuma
3.	Itanagar Bench	Hon'ble Mrs. Justice Rumi Kumari Phukan

By Order,

Sd/- A.Ajitsaria
REGISTRAR (JUDICIAL)

Memo No.HC. III -26/ 2008/ 3007 / G dated Guwahati, the 18th November, 2016

Copy to :-

1. The Registrar (Vig. / Admn), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanaga Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
11. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
13. C. A. to the Registrar General, Gauhati High Court, Guwahati.

18.11.16
REGISTRAR (JUDICIAL)